

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII 242/2010/7013/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mridul Kumar Kalita,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the 18<sup>th</sup> August, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. JJA/9473/2022, dtd 17.08.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 26.08.2022, after Court hours, till the morning of 30.08.2022**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC. VII. 242/2010/3890/A, dated 18-08-2022

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**